# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION LOK SABHA UNSTARRED QUESTION NO. 2829 ANSWERED ON 07.08.2023

## **Budgets/Funds to ICSSR**

#### 2829. Shri Upendra Singh Rawat :

Will the Minister of Education be pleased to state:

(a) the Annual Budget of the Indian Council of Social Science Research during the last three years and current year, year-wise and its utilisation;

(b) the funding given by ICSSR to its supported institutes in the country, particularly Uttar Pradesh during the last three years and current year, year-wise and institute-wise;

(c) the time by when the institutes are likely to be accorded Seventh Pay Commission benefits and the expected annual budgetary burden; and

(d) whether the ICSSR is using its power to grant approval of posts, recruitment and clearances to the autonomy of this institution in Uttar Pradesh and if so, the details thereof?

## ANSWER

# MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR)

(a) The annual income and expenditure of the Indian Council of Social Science Research (ICSSR) as per the audited annual financial statements of the institute during the last three years is given below:

(Rs. Crore)

Financial Year (FY)	Annual Income	Annual Expenditure	Grant-in-aid release by the Ministry
2020-21	110.1	266.4*	109.9
2021-22	133.5	146.9	129.9
2022-23	152.0	134.5	146.4

\*due to higher provisioning for retirement benefits

In the first quarter of 2023-24, the Department of Higher Education has released Rs. 37.65 crore as grant-in-aid to the ICSSR. The institute has informed that they have spent Rs. 30.64 crore during the same period.

(b) Details of the year-wise & institute-wise funding given by the ICSSR to its supported institutes in the country, including those in Uttar Pradesh, during the last three years and the first quarter of current year, may be accessed at <u>https://www.education.gov.in/parl\_ques.</u>

(c) & (d) In order to promote social science research in India, 24 Research Institutes across India, created either by a group of Individuals under the Societies Registration Act, 1960, or as a public trust, or created by an Act of State Legislature, are being assisted through grant-in-aid by Indian Council of Social Science Research (ICSSR), Delhi under the "Rules of Grants-in-aid to Societies and Institutions doing Research in the field of Social Sciences, 1971" revised from time to time provided that they fulfil all procedures and conditions laid down in the aforementioned rules. Accordingly, a committee has been constituted for examining the applicability of 7<sup>th</sup> Central Pay Commission recommendations to these Research Institutes as per the provisions of aforementioned rules. ICSSR does not intervene in the autonomy of the Research Institutes funded by it.

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